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* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 6876/2010 JHULELAL SINDHU NAGAR COOPERATIVE GROUP HOUSING SOCIETY LIMITED

..... Petitioner

Through: Mr. Pankaj Gupta, Adv. for Ms. Lakshmi, Adv. versus

DDA AND ANR

..... Respondent

Through: Mr. Sanjay Katyal, St. Counsel with Ms. Chand Chopra, Mr. Nihal Singh, Mr. Gautam Yadav, Adv.

CORAM: HON'BLE MR. JUSTICE JASMEET SINGH <u>O R D E R</u> 06.07.2023

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- Ms. Chopra, learned counsel for the respondent submits that the matter has been part heard by Hon'ble Ms. Justice Manmeet Pritam Singh Arora.
- 2. List before Hon'ble Ms. Justice Manmeet Pritam Singh Arora on 27.07.2023 after obtaining orders from Hon'ble the Chief Justice.

JULY 6, 2023 / (MS)

JASMEET SINGH, J

Click here to check corrigendum, if any

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